

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1215
TO BE ANSWERED ON- 11/12/2023

EKLAVYA MODEL RESIDENTIAL SCHOOLS IN UTTAR PRADESH

1215. SHRI RITESH PANDEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether large number of Eklavya Model Residential Schools (EMRs) in Uttar Pradesh have become non-functional;
- (b) the details of sanctioned projects and the proportion of constructed and functional schools amongst them under the scheme, State-wise;
- (c) whether the Government has conducted any assessment to evaluate the need for more EMRS in Uttar Pradesh and if so, details thereof;
- (d) whether the Government plans to sanction more schools in Uttar Pradesh under the EMRs Scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
SHRI ARJUN MUNDA

(a) to (e): Ministry of Tribal Affairs is implementing Central Sector Scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students in their own environment with special facilities for preserving local art and culture. For the first time since independence, in 2019, Government of India gave special attention to tribal education and decided to set up an EMRS in each block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011) in remote, forest areas, hilly and difficult areas. Accordingly, Ministry has set the target to set up 740 EMRSs to enroll around 3.5 lakh ST students across the country. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of EMRS.

Ministry has sanctioned a total number of four EMRSs in the State of Uttar Pradesh. Construction of school building has been completed for all these four schools. At present, two schools are functional and the remaining two schools are to be made functional in the next academic year. As per the existing norms, only those blocks having more than 50% ST population and at least 20,000 tribal persons (as per 2011 census figures) are eligible for establishment of EMRS. No more blocks meet the twin criteria for sanctioning of new EMRS in the State of Uttar Pradesh.

A statement showing the details of State-wise sanctioned EMRSs along with their construction and functional status is at **Annexure**.

Annexure

Annexure as referred to in part (a) to (e) of reply to Lok Sabha Unstarred Question No.1215 for 11.12.2023 raised by Shri Ritesh Pandey regarding "Eklavya Model Residential Schools in Uttar Pradesh".

Status of State-wise sanctioned EMRSs:

S. No.	State / UT	EMRSs Sanctioned	Functional EMRS	Building Status of EMRS		
				Completed	In Progress	Yet to Start
1	Andhra Pradesh	28	28	12	15	1
2	Arunachal Pradesh	10	3	6	2	2
3	Assam	14	1	0	10	4
4	Bihar	3	0	1	2	0
5	Chhattisgarh	74	73	25	13	36
6	Dadra Nagar Haveli & Daman & Diu	1	1	0	1	0
7	Gujarat	43	34	23	6	14
8	Himachal Pradesh	4	4	1	0	3
9	Jammu & Kashmir	6	6	2	2	2
10	Jharkhand	89	7	27	42	20
11	Karnataka	12	12	12	0	0
12	Kerala	4	4	2	0	2
13	Ladakh	3	0	0	0	3
14	Madhya Pradesh	70	63	32	31	7
15	Maharashtra	37	37	13	14	10
16	Manipur	21	3	4	8	9
17	Meghalaya	27	0	1	5	21
18	Mizoram	17	6	6	5	6
19	Nagaland	22	3	3	19	0
20	Odisha	106	32	31	48	27
21	Rajasthan	31	30	25	6	0
22	Sikkim	4	4	4	0	0
23	Tamil Nadu	8	8	7	0	1
24	Telangana	23	23	16	6	1
25	Tripura	21	6	4	13	4
26	Uttar Pradesh	4	2	4	0	0
27	Uttarakhand	4	4	2	1	1
28	West Bengal	8	7	7	0	1
	Grand Total	694	401	270	249	175
